

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :10-12-2025

**Date : 10.12.2025**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
100063/2025	10.12.2025	WP (C) - 7775/2011	L D KABI	GENERAL		Order Dtd. 2015-02-26		(Se No-
100064/2025	10.12.2025	WP (C) - 13037/2018	B K DALEI	GENERAL		Order Dtd. 2018-07-26		(Se No-
100065/2025	10.12.2025	WP (C) - 13550/2017	B K DALEI	GENERAL		Order Dtd. 2018-07-26		(Se No-
100066/2025	10.12.2025	WP (C) - 13549/2017	B K DALEI	GENERAL		Order Dtd. 2018-07-26		(Se No-
100067/2025	10.12.2025	WP (C) - 13038/2018	B K DALEI	GENERAL		Order Dtd. 2018-07-26		(Se No-
99729/2025	10.12.2025	BLAPL-11455/2025	PK MOHANTY	C.O.		Order Dtd. 2025-12-08		(Se No-
99731/2025	10.12.2025	BLAPL-11788/2025	G SAHOO	C.O.		Order Dtd. 2025-12-08		(Se No-
99732/2025	10.12.2025	BLAPL-11461/2025	G SAHOO	C.O.		Order Dtd. 2025-12-08	BAIL-2	(Se No-
99733/2025	10.12.2025	BLAPL-11926/2025	G SAHOO	C.O.		Order Dtd. 2025-12-08	BAIL-2	(Se No-11)
99734/2025	10.12.2025	BLAPL-11478/2025	B DAS	C.O.		Order Dtd. 2025-12-08		(Se No-11)
99735/2025	10.12.2025	BLAPL-11528/2025	P PARIDA	C.O.		Order Dtd. 2025-12-08	BAIL-1	(Se No-
99736/2025	10.12.2025	BLAPL-11476/2025	KSHITISH	C.O.		Order Dtd. 2025-12-08		(Se No-
99738/2025	10.12.2025	BLAPL-11807/2025	KSHITISH	C.O.		Order Dtd. 2025-12-08		(Se No-
99739/2025	10.12.2025	BLAPL-11542/2025	SK SUNDARA	C.O.		Order Dtd. 2025-12-08		(Se No-
99740/2025	10.12.2025	BLAPL-11564/2025	SK SUNDARA	C.O.		Order Dtd. 2025-12-08	BAIL-2	(Se No-12)
99741/2025	10.12.2025	BLAPL-11532/2025	B BARIK	C.O.		Order Dtd. 2025-12-08	BAIL-1	(Se No-
99742/2025	10.12.2025	BLAPL-11534/2025	B BARIK	C.O.		Order Dtd. 2025-12-08		(Se No-
99743/2025	10.12.2025	BLAPL-	HK PANDA	C.O.		Order Dtd. 2025-		(Se

		11479/2025				12-08		No-
99744/2025	10.12.2025	BLAPL-11525/2025	SP SAMANTA	C.O.		Order Dtd. 2025-12-08		(Se No-
99745/2025	10.12.2025	BLAPL-11466/2025	N SAHOO	C.O.		Order Dtd. 2025-12-08		(Se No-
99746/2025	10.12.2025	BLAPL-11467/2025	DP DASH	C.O.		Order Dtd. 2025-12-08	BAIL-2	(Se No-
99747/2025	10.12.2025	BLAPL-11471/2025	AK MOHANTY	C.O.		Order Dtd. 2025-12-08		(Se No-
99748/2025	10.12.2025	BLAPL-11481/2025	AK MOHANTY	C.O.		Order Dtd. 2025-12-08		(Se No-
99749/2025	10.12.2025	BLAPL-11460/2025	BALARAM SINGH	C.O.		Order Dtd. 2025-12-08		(Se No-
99750/2025	10.12.2025	BLAPL-11500/2025	S SAMAL	C.O.		Order Dtd. 2025-12-08	BAIL-1	(Se No-14)
99751/2025	10.12.2025	BLAPL-11483/2025	RK MALLICK	C.O.		Order Dtd. 2025-12-08		(Se No-14)
99752/2025	10.12.2025	BLAPL-11472/2025	U DAS	C.O.		Order Dtd. 2025-12-08		(Se No-14)
99753/2025	10.12.2025	BLAPL-11509/2025	KN SAHOO	C.O.		Order Dtd. 2025-12-08	BAIL-1	(Se No-
99754/2025	10.12.2025	ABLAPL-9776/2025	GR PATRA	C.O.		Order Dtd. 2025-12-03		(Se No-
99755/2025	10.12.2025	ABLAPL-9773/2025	GR PATRA	C.O.		Order Dtd. 2025-12-03	BAIL-1	(Se No-
99764/2025	10.12.2025	WP (C) - 30058/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-3	(Se No-33)
99765/2025	10.12.2025	WP (C) - 32399/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-6	(Se No-24)
99766/2025	10.12.2025	WP (C) - 31264/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08		(Se No-24)
99767/2025	10.12.2025	WP (C) - 31250/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-3	(Se No-13)
99768/2025	10.12.2025	WP (C) - 31247/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08		(Se No-13)
99769/2025	10.12.2025	WP (C) - 31220/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-4	(Se No-27)
99770/2025	10.12.2025	WP (C) - 34927/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08		(Se No-27)
99771/2025	10.12.2025	WP (C) - 34918/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-2	(Se No-
99772/2025	10.12.2025	WP (C) -	S. K. NAYAK	C.O.	COURT NO.	Order Dtd. 2026-	WRIT	(Se

		34917/2025			3 OLD	01-08	BRANCH-1	No-
99773/2025	10.12.2025	WP (C) - 34600/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026- 01-08	WRIT BRANCH-7	(Se No-
99774/2025	10.12.2025	WP (C) - 34121/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026- 01-08	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 112
99775/2025	10.12.2025	WP (C) - 34781/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026- 01-08	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 122
99776/2025	10.12.2025	WP (C) - 33152/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026- 01-08		(Se No- 122
99777/2025	10.12.2025	WP (C) - 33146/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026- 01-08	WRIT BRANCH-3	(Se No- 28)
99778/2025	10.12.2025	WP (C) - 33703/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026- 01-08		(Se No- 28)
99779/2025	10.12.2025	WP (C) - 24406/2025	A. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025- 12-05	WRIT BRANCH-7	(Se No- 18)
99780/2025	10.12.2025	WP (C) - 31366/2025	B. K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025- 12-05		(Se No- 18)
99781/2025	10.12.2025	WP (C) - 33609/2025	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025- 12-05	WRIT BRANCH-5	(Se No- 21)
99782/2025	10.12.2025	WP (C) - 33853/2025	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025- 12-08	WRIT BRANCH-7	(Se No- 44)
99783/2025	10.12.2025	WP (C) - 33803/2025	S. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025- 12-05	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 111
99784/2025	10.12.2025	WP (C) - 34911/2025	B. K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025- 12-08	WRIT BRANCH-1	(Se No-
99785/2025	10.12.2025	WP (C) - 28979/2025	G. N. SETHI	C.O.	COURT NO. 5	Order Dtd. 2026- 01-16		(Se No-
99786/2025	10.12.2025	WP (C) - 28663/2025	S. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025- 12-08	WRIT BRANCH-7	(Se No-
99787/2025	10.12.2025	WP (C) - 34294/2025	D. D. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025- 12-08		(Se No-
99788/2025	10.12.2025	WP (C) - 34948/2025	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH-7	(Se No-
99789/2025	10.12.2025	WP (C) - 22336/2025	P. C. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026- 03-02	WRIT BRANCH-3	(Se No- 28)
99790/2025	10.12.2025	WP (C) - 22426/2025	P. C. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026- 03-02	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 115

99791/2025	10.12.2025	CRLMC-4748/2024	N.K.SATAPATHY	C.O.	COURT NO. 20	Order Dtd. 2025-12-05		(Se No-115)
99792/2025	10.12.2025	WP (C) - 33009/2025	A. K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2026-02-09	WRIT BRANCH-4	(Se No-27)
99793/2025	10.12.2025	RPFAM-360/2024	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-02-02		(Se No-27)
99794/2025	10.12.2025	TRP (C) - 338/2025	P.JENA	C.O.	COURT NO. 3	Order Dtd. 2025-12-05	M.J.C.	(Se No-)
99796/2025	10.12.2025	CMP-1733/2025	U.P.BAG	C.O.	COURT NO. 3	Order Dtd. 2025-12-08		(Se No-)
99797/2025	10.12.2025	CMP-1968/2025	P.PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-02-02		(Se No-)
99798/2025	10.12.2025	CMP-1128/2025	M.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Se No-)
99799/2025	10.12.2025	CMP-1181/2025	S.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-08		(Se No-)
99800/2025	10.12.2025	CMP-1097/2025	S.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-08		(Se No-)
99801/2025	10.12.2025	CRLMC-5172/2025	J.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-08		(Se No-)
99802/2025	10.12.2025	TRPCRL-109/2025	J.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2026-02-02		(Se No-)
99803/2025	10.12.2025	CRLREV-961/2025	J.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-15		(Se No-)
99804/2025	10.12.2025	CRLREV-970/2025	B.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18		(Se No-)
99805/2025	10.12.2025	CRLREV-992/2025	M.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-22		(Se No-)
99806/2025	10.12.2025	CRLREV-985/2025	A.P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-08		(Se No-)
99807/2025	10.12.2025	CRLREV-911/2025	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-08		(Se No-)
99808/2025	10.12.2025	TRP (C) - 422/2025	B.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2026-02-02		(Se No-)
99809/2025	10.12.2025	TRP (C) - 427/2025	R.K.MALLICK	C.O.	COURT NO. 16	Order Dtd. 2026-02-02		(Se No-)
99810/2025	10.12.2025	RPFAM-366/2025	P.K.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-02-02		(Se No-)
99811/2025	10.12.2025	CRLA-1376/2025	A.K.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-)
99812/2025	10.12.2025	CRLMC-5165/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(Se No-)
99813/2025	10.12.2025	CRLA-534/2025	H.S.PAIKRAY	C.O.	COURT NO. 3	Order Dtd. 9999-12-31		(Se No-)
99814/2025	10.12.2025	CRLMP-1592/2025	P.N.JENA	C.O.	COURT NO. 3	Order Dtd. 2025-12-05		(Se No-)
99822/2025	10.12.2025	WP (C) - 33687/2025	PRAMOD KUMAR ROUT	C.O.	COURT NO. 3	Order Dtd. 2025-12-09	WRIT BRANCH-4	(Se No-)

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99823/2025	10.12.2025	WP (C) - 33531/2025	B K MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2025-12-09	WRIT BRANCH-3	(Se No-28)	
99824/2025	10.12.2025	WP (C) - 33523/2025	B K MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2025-12-09	WRIT BRANCH-3	(Se No-28)	
99825/2025	10.12.2025	WP (C) - 17312/2022	SUMANTA DAS	C.O.	COURT NO. 3	Order Dtd. 2025-12-09	WRIT BRANCH-5	(Se No-32)	
99826/2025	10.12.2025	WP (C) - 14932/2023	SARAT DASH	C.O.	COURT NO. 3	Order Dtd. 2025-12-09	WRIT BRANCH-5	(Se No-32)	
99827/2025	10.12.2025	WP (C) - 34550/2025	PRADIPTA KU MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-16		(Se No-32)	
99828/2025	10.12.2025	WP (C) - 34565/2025	PRADIPTA KU MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-16	WRIT BRANCH-4	(Se No-17)	
99829/2025	10.12.2025	WP (C) - 34581/2025	PRADIPTA KU MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-16	WRIT BRANCH-5	(Se No-21)	
99830/2025	10.12.2025	WP (C) - 34582/2025	PRADIPTA KU MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-16		(Se No-21)	
99831/2025	10.12.2025	WP (C) - 34186/2025	JIBAN JYOTI PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-12-09		(Se No-21)	
99832/2025	10.12.2025	WP (C) - 34186/2025	D PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2025-12-09		(Se No-21)	
99833/2025	10.12.2025	CONTC-4797/2025	M/S.PURUSOTTAM CHULI	C.O.	COURT NO. 1	Order Dtd. 2025-12-09		(Se No-21)	
99835/2025	10.12.2025	CONTC-5205/2025	H.K.MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2025-12-09		(Se No-21)	
99836/2025	10.12.2025	BLAPL-11530/2025	HK MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2025-12-08	BAIL-2	(Se No-	
99837/2025	10.12.2025	CONTC-5824/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-12-09		(Se No-	
99838/2025	10.12.2025	BLAPL-12968/2025	GR PATRA	C.O.	COURT NO. 3	Order Dtd. 2025-12-09		(Se No-	
99839/2025	10.12.2025	BLAPL-11659/2025	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-12-09		(Se No-	
99840/2025	10.12.2025	CONTC-5859/2025	M/S.MANAS RANJAN PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2025-12-09		(Se No-	
99841/2025	10.12.2025	BLAPL-11501/2025	PK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-12-08		(Se No-	
99842/2025	10.12.2025	BLAPL-12267/2025	RK BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-12-08	BAIL-1	(Se No-	
99843/2025	10.12.2025	WP (C) - 25775/2022	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2025-12-09	WRIT BRANCH-8	(Se No-	

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2	99844/2025	10.12.2025	WP (C) - 28706/2025	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025- 10-10		(Se No- 40)
3	99845/2025	10.12.2025	WP (C) - 31064/2025	SAROJ KUMAR PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09	WRIT BRANCH-5	(Se No- 20)
4	99846/2025	10.12.2025	WP (C) - 33281/2025	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09	WRIT BRANCH-4	(Se No- 19)
5	99847/2025	10.12.2025	WP (C) - 34154/2025	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09		(Se No- 19)
5	99848/2025	10.12.2025	WP (C) - 34197/2025	PRASANNA KU PATRA	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09		(Se No- 19)
7	99851/2025	10.12.2025	CRLLP- 88/2008	L K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025- 12-08	BAIL-1	(Se No-
8	99852/2025	10.12.2025	WP (C) - 34438/2025	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09		(Se No-
9	99853/2025	10.12.2025	WP (C) - 34440/2025	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09	WRIT BRANCH-2	(Se No-
0	99855/2025	10.12.2025	WP (C) - 34525/2025	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09	WRIT BRANCH-2	(Se No-
L	99858/2025	10.12.2025	WP (C) - 34641/2025	U P BAG	C.O.	COURT NO. 1	Order Dtd. 2026- 01-05	WRIT BRANCH-4	(Se No- 17)
2	99859/2025	10.12.2025	WP (C) - 34881/2025	MANORANJAN PADHI	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31	WRIT BRANCH-3	(Se No- 13)
3	99871/2025	10.12.2025	WP (C) - 29777/2025	K. K. NATH	C.O.	COURT NO. 1	Order Dtd. 2025- 12-08		(Se No- 13)
4	99872/2025	10.12.2025	WP (C) - 29777/2025	P. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2025- 12-08		(Se No- 13)
5	99888/2025	10.12.2025	ABLAPL- 9255/2025	NC SINHA	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09		(Se No- 13)
5	99905/2025	10.12.2025	CMP- 1782/2025	SATYA PRIYA SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2025- 12-09		(Se No- 13)
7	99906/2025	10.12.2025	WP (C) - 26284/2025	S. PANDA	C.O.	COURT NO. 16	Order Dtd. 2026- 02-02	WRIT BRANCH-1	(Se No- 31)
8	99910/2025	10.12.2025	ABLAPL- 14937/2019	A K SAHOO	C.O.	COURT NO. 17	Order Dtd. 5000- 01-01	BAIL-2	(Se No-
9	99912/2025	10.12.2025	ABLAPL- 490/2020	S S BISWAL	C.O.	COURT NO. 17	Order Dtd. 5000- 01-01	BAIL-2	(Se No- 10)
0	99914/2025	10.12.2025	ABLAPL- 1988/2021	SIDHARTHA MISHRA	C.O.	COURT NO. 7	Order Dtd. 2022- 02-28	CRIMINAL MISC	(Se No-
L	99915/2025	10.12.2025	CRLMC-	R.K.MALLICK	C.O.	COURT NO.	Order Dtd. 2025-		(Se

			5135/2025			7	12-05		No-
2	99916/2025	10.12.2025	MACA-287/2019	P K MISHRA	C.O.	COURT NO. 7	Order Dtd. 5000-01-01	MISC. APPEAL SEC.	(Se No-
3	99918/2025	10.12.2025	MACA-287/2019	M R BISWAL	C.O.	COURT NO. 7	Order Dtd. 5000-01-01	MISC. APPEAL SEC.	(Se No-
4	99920/2025	10.12.2025	FAO-223/2021	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 5000-01-01	MISC. APPEAL SEC.	(Se No-
5	99922/2025	10.12.2025	FAO-572/2020	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 5000-01-01	MISC. APPEAL SEC.	(Se No-
5	99923/2025	10.12.2025	FAO-45/2020	A K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 5000-01-01	MISC. APPEAL SEC.	(Se No-
7	99926/2025	10.12.2025	FAO-20/2020	A K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-11-07	MISC. APPEAL SEC.	(Se No-
8	99927/2025	10.12.2025	WP (C) - 33410/2025	S MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-20	WRIT BRANCH (DIVISION BENCH-1)	(Se No-108
9	99929/2025	10.12.2025	WP (C) - 34962/2025	M NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-12-11		(Se No-108
0	99931/2025	10.12.2025	WP (C) - 34559/2025	M NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-12-04	WRIT BRANCH-7	(Se No-
	99932/2025	10.12.2025	WP (C) - 32881/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	WRIT BRANCH-1	(Se No-31)
2	99933/2025	10.12.2025	WP (C) - 32462/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09		(Se No-31)
3	99935/2025	10.12.2025	WP (C) - 32311/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	WRIT BRANCH-6	(Se No-24)
4	99937/2025	10.12.2025	WP (C) - 32315/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	WRIT BRANCH-5	(Se No-47)
5	99938/2025	10.12.2025	WP (C) - 33338/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09		(Se No-47)
5	99941/2025	10.12.2025	WP (C) - 32421/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	WRIT BRANCH-1	(Se No-31)
7	99942/2025	10.12.2025	WP (C) - 34434/2025	B BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	WRIT BRANCH-5	(Se No-32)
8	99944/2025	10.12.2025	WP (C) - 33336/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	WRIT BRANCH-2	(Se No-34)
9	99945/2025	10.12.2025	WP (C) -	M R ROUTRAY	C.O.	COURT NO.	Order Dtd. 2025-		(Se

			32466/2025			25	12-09		No-34)
0	99947/2025	10.12.2025	WP (C) - 32468/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	WRIT BRANCH-6	(Se No-24)
1	99949/2025	10.12.2025	WP (C) - 24794/2025	A K BISWAL	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Se No-24)
2	99952/2025	10.12.2025	WP (C) - 33309/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	WRIT BRANCH-5	(Se No-22)
3	99954/2025	10.12.2025	WP (C) - 32900/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09		(Se No-22)
4	99955/2025	10.12.2025	WP (C) - 33341/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	WRIT BRANCH-4	(Se No-19)
5	99956/2025	10.12.2025	ABLAPL-13683/2025	R K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-08		(Se No-19)
5	99957/2025	10.12.2025	WP (C) - 33383/2025	M. R. ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	WRIT BRANCH-4	(Se No-19)
7	99958/2025	10.12.2025	CRLLP-14/2025	K.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-08		(Se No-19)
8	99959/2025	10.12.2025	WP (C) - 33345/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	WRIT BRANCH-3	(Se No-28)
9	99961/2025	10.12.2025	WP (C) - 33359/2025	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	WRIT BRANCH-6	(Se No-25)
0	99962/2025	10.12.2025	WP (C) - 33328/2025	M. R. ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09		(Se No-25)
1	99963/2025	10.12.2025	TRP (C) - 411/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 16	Order Dtd. 2026-02-02		(Se No-25)
2	99964/2025	10.12.2025	ABLAPL-13688/2025	N K ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	BAIL-1	(Se No-
3	99965/2025	10.12.2025	WP (C) - 33353/2025	M R ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	WRIT BRANCH (DIVISION BENCH-1)	(Se No-104)
4	99966/2025	10.12.2025	RVWPET-250/2025	SIBADUTTA RAMAPRASAD MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-104)
5	99967/2025	10.12.2025	WP (C) - 35052/2025	N. ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-104)
5	99968/2025	10.12.2025	ABLAPL-13689/2025	S MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-1	(Se No-13)

7	99969/2025	10.12.2025	CMP-1913/2025	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-13)
8	99970/2025	10.12.2025	WP (C) - 35029/2025	D P DASH	C.O.	COURT NO. 17		WRIT BRANCH-2	(Se No-
9	99971/2025	10.12.2025	WP (C) - 33386/2025	M. R. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	WRIT BRANCH-7	(Se No-44)
0	99972/2025	10.12.2025	CMP-1131/2025	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-44)
1	99973/2025	10.12.2025	ABLAPL-13663/2025	SUDHANSU PRASAD MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-44)
2	99974/2025	10.12.2025	WP (C) - 34978/2025	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	WRIT BRANCH-2	(Se No-
3	99975/2025	10.12.2025	CMP-1283/2025	S.K.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-
4	99976/2025	10.12.2025	WP (C) - 33354/2025	M. R. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-
5	99977/2025	10.12.2025	ABLAPL-13668/2025	SK AHESAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-
5	99978/2025	10.12.2025	CRLREV-638/2025	P.K.RATH	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-
7	99979/2025	10.12.2025	WP (C) - 34811/2025	P MOHANTY	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se No-113)
8	99980/2025	10.12.2025	ABLAPL-13673/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	BAIL-1	(Se No-14)
9	99981/2025	10.12.2025	WP (C) - 33031/2025	T. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	WRIT BRANCH-1	(Se No-31)
0	99982/2025	10.12.2025	WP (C) - 34852/2025	J SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-13	WRIT BRANCH-2	(Se No-
1	99983/2025	10.12.2025	CMP-536/2025	P.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-12		(Se No-
2	99984/2025	10.12.2025	ABLAPL-13674/2025	ULLASH DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-08		(Se No-
3	99985/2025	10.12.2025	WP (C) - 33036/2025	T. K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-09	WRIT BRANCH-1	(Se No-
4	99986/2025	10.12.2025	CRLLP-59/2025	K.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-08		(Se No-
5	99987/2025	10.12.2025	WP (C) - 34865/2023	N C SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-8	(Se No-39)
5	99988/2025	10.12.2025	ABLAPL-13677/2025	K C PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-08		(Se No-39)
7	99989/2025	10.12.2025	WP (C) - 33089/2025	T. K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-09	WRIT BRANCH	(Se No-

								(DIVISION BENCH-1)	103
8	99990/2025	10.12.2025	ABLAPL-13657/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-08	BAIL-2	(Se No-10)
9	99991/2025	10.12.2025	WP (C) - 34994/2025	P K JENA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se No-
0	99992/2025	10.12.2025	WP (C) - 33347/2025	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-12-09		(Se No-
1	99993/2025	10.12.2025	ABLAPL-13678/2025	A K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-12-08		(Se No-
2	99994/2025	10.12.2025	WP (C) - 33743/2025	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se No-
3	99995/2025	10.12.2025	ABLAPL-13660/2025	M.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-08	BAIL-2	(Se No-
4	99996/2025	10.12.2025	WP (C) - 33769/2025	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-12-09	WRIT BRANCH-8	(Se No-29)
5	99997/2025	10.12.2025	ABLAPL-13680/2025	SUDHANSU PRASAD MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-08	BAIL-2	(Se No-
5	99998/2025	10.12.2025	WP (C) - 20789/2015	D P CHUL	C.O.	COURT NO. 1	Order Dtd. 2025-12-09	WRIT BRANCH-1	(Se No-30)
7	99999/2025	10.12.2025	ABLAPL-13661/2025	B.N.SHADANGI	C.O.	COURT NO. 1	Order Dtd. 2025-12-08		(Se No-30)
8	100000/2025	10.12.2025	ABLAPL-13632/2025	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12-08		(Se No-30)
9	100001/2025	10.12.2025	ABLAPL-13634/2025	K C PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-12-08	BAIL-1	(Se No-14)
0	100002/2025	10.12.2025	ABLAPL-11492/2025	J.KAMILA	C.O.	COURT NO. 1	Order Dtd. 2025-12-08		(Se No-14)
1	100003/2025	10.12.2025	OJC-15077/1996	D P CHULI	C.O.	COURT NO. 1	Order Dtd. 2025-12-09	WRIT BRANCH-7	(Se No-18)
2	100004/2025	10.12.2025	ABLAPL-13638/2025	P K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-12-08		(Se No-18)
3	100005/2025	10.12.2025	ABLAPL-11560/2025	B.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-12-08		(Se No-18)
4	100006/2025	10.12.2025	ABLAPL-13641/2025	DEBASIS SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Se No-18)
5	100007/2025	10.12.2025	ABLAPL-11640/2025	D.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-2	(Se No-12)
5	100008/2025	10.12.2025	BLAPL-11648/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-1	(Se No-

									15)
7	100009/2025	10.12.2025	BLAPL-11687/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-15)
8	100010/2025	10.12.2025	ABLAPL-11654/2025	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-1	(Se No-
9	100011/2025	10.12.2025	BLAPL-11678/2025	R K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-
	100012/2025	10.12.2025	ABLAPL-10515/2025	P.K.PAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-
	100013/2025	10.12.2025	BLAPL-11655/2025	P N NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-1	(Se No-15)
2	100014/2025	10.12.2025	ABLAPL-11085/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-15)
3	100015/2025	10.12.2025	ABLAPL-13646/2025	R K ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-15)
4	100016/2025	10.12.2025	ABLAPL-8359/2025	R.L.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-07-29	BAIL-1	(Se No-
5	100017/2025	10.12.2025	ABLAPL-13648/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-2	(Se No-
5	100018/2025	10.12.2025	BLAPL-11671/2025	B.K.PARDHI	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-
7	100019/2025	10.12.2025	BLAPL-11629/2025	M.NANDY	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-
8	100020/2025	10.12.2025	CRLMC-2320/2023	SURYA NARAYAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	CRIMINAL MISC	(Se No-
9	100021/2025	10.12.2025	BLAPL-11677/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-2	(Se No-18)
0	100022/2025	10.12.2025	ABLAPL-13659/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-2	(Se No-
	100023/2025	10.12.2025	BLAPL-12037/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-
2	100024/2025	10.12.2025	BLAPL-9793/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-
3	100025/2025	10.12.2025	WP (C) - 34688/2025	S. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	WRIT BRANCH-4	(Se No-37)
4	100026/2025	10.12.2025	WP (C) - 34821/2025	S. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-37)
5	100027/2025	10.12.2025	WP (C) - 31343/2025	M. R. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	WRIT BRANCH (DIVISION BENCH-2)	(Se No-113)
5	100029/2025	10.12.2025	BLAPL-11661/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-113)
7	100030/2025	10.12.2025	WP (C) -	B. K. SWAIN	C.O.	COURT NO.	Order Dtd. 2025-		(Se

			20090/2024			17	12-08		No-113
3	100031/2025	10.12.2025	ABLAPL-13937/2025	DEBASIS SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Se No-12)
9	100032/2025	10.12.2025	WP (C) - 20089/2024	B. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-12)
0	100033/2025	10.12.2025	ABLAPL-13670/2025	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-12)
	100034/2025	10.12.2025	WP (C) - 20087/2024	B. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-12)
2	100035/2025	10.12.2025	ABLAPL-13686/2025	AMLAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-1	(Se No-
3	100036/2025	10.12.2025	WP (C) - 34823/2025	P. K. ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-15		(Se No-
4	100037/2025	10.12.2025	ABLAPL-13669/2025	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-12-08	BAIL-1	(Se No-15)
5	100038/2025	10.12.2025	ABLAPL-6954/2025	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-12-08		(Se No-15)
5	100040/2025	10.12.2025	WP (C) - 33908/2025	M. R. ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Se No-15)
7	100041/2025	10.12.2025	CRLREV-697/2025	C. SAHU	C.O.	COURT NO. 25	Order Dtd. 2025-12-09		(Se No-15)
8	100042/2025	10.12.2025	ABLAPL-13664/2025	P. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-12-08		(Se No-15)
9	100043/2025	10.12.2025	ABLAPL-12258/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-11-06	BAIL-2	(Se No-11)
0	100044/2025	10.12.2025	ABLAPL-13685/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-1	(Se No-15)
	100045/2025	10.12.2025	ABLAPL-13672/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-15)
2	100046/2025	10.12.2025	ABLAPL-13655/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-1	(Se No-
3	100047/2025	10.12.2025	ABLAPL-13652/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-
4	100048/2025	10.12.2025	ABLAPL-13636/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-
5	100049/2025	10.12.2025	BLAPL-11670/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-1	(Se No-15)
5	100050/2025	10.12.2025	ABLAPL-11538/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-2	(Se No-

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7	100051/2025	10.12.2025	ABLAPL-11579/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-18)
8	100052/2025	10.12.2025	ABLAPL-13687/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-18)
9	100053/2025	10.12.2025	ABLAPL-13662/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-1	(Se No-15)
0	100054/2025	10.12.2025	BLAPL-11643/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Se No-15)
1	100055/2025	10.12.2025	BLAPL-11464/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-15)
2	100056/2025	10.12.2025	BLAPL-11480/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-15)
3	100058/2025	10.12.2025	BLAPL-11571/2025	PRATAP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-2	(Se No-15)
4	100059/2025	10.12.2025	BLAPL-11569/2025	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-1	(Se No-15)
5	100060/2025	10.12.2025	BLAPL-11459/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(Se No-15)
5	100078/2025	10.12.2025	WP (C) - 34291/2025	B P TANGA	C.O.	COURT NO. 17	Order Dtd. 9999-12-31		(Se No-15)
7	100082/2025	10.12.2025	CONTC-3195/2025	P K LENKA	C.O.	COURT NO. 17	Order Dtd. 5000-01-01		(Se No-15)
8	100084/2025	10.12.2025	WP (C) - 10078/2016	Y DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	WRIT BRANCH-2	(Se No-15)
9	100087/2025	10.12.2025	WP (C) - 26650/2025	R C MUDULI	C.O.	COURT NO. 21	Order Dtd. 2026-02-23	WRIT BRANCH-6	(Se No-25)
0	100088/2025	10.12.2025	WP (C) - 34289/2025	B P TANGA	C.O.	COURT NO. 21	Order Dtd. 2025-12-08	WRIT BRANCH-1	(Se No-15)
1	100089/2025	10.12.2025	WP (C) - 30204/2025	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-09	WRIT BRANCH-5	(Se No-23)
2	100107/2025	10.12.2025	ABLAPL-13630/2025	S C D DASH	C.O.	COURT NO. 21	Order Dtd. 2025-12-08	BAIL-1	(Se No-13)
3	99728/2025	10.12.2025	WP (C) - 30611/2025	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-12-03	WRIT BRANCH-7	(Se No-15)
4	99730/2025	10.12.2025	WA-1107/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-02	WRIT APPEAL	(Se No-15)
5	99737/2025	10.12.2025	FAO-336/2020	GIRIJA SANKAR SATAPATHY	GENERAL		Order Dtd. 2025-04-17	MISC. APPEAL	(Se No-15)

								SEC.	
5	99756/2025	10.12.2025	WP (C) - 25744/2025	TRINATH CHARAN BHUYAN	GENERAL		Order Dtd. 2025-09-20	WRIT BRANCH-7	(Se No-18)
7	99757/2025	10.12.2025	RPFAM-7/2023	DILLIP KUMAR SAHOO	GENERAL		Entire Document	FIRST APPEAL	(Se No-
8	99758/2025	10.12.2025	CONTC-4375/2025	DR JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-11-27		(Se No-
9	99759/2025	10.12.2025	WP (C) - 32685/2025	MANAS PATI	GENERAL		Order Dtd. 2025-12-08	WRIT BRANCH-1	(Se No-31)
0	99760/2025	10.12.2025	BLAPL-11688/2025	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2025-12-09		(Se No-31)
1	99761/2025	10.12.2025	RPFAM-4/2018	DILLIP KUMAR SAHOO	GENERAL		Entire Document	FIRST APPEAL	(Se No-
2	99762/2025	10.12.2025	CMP-1281/2025	SANTOSH KUMAR SAMANTARAY	GENERAL		Entire Document		(Se No-
3	99763/2025	10.12.2025	CRLA-164/2018	RAJAT KUMAR RATH	GENERAL		Order Dtd. 2025-12-08	CRIMINAL APPEAL	(Se No-
4	99815/2025	10.12.2025	WP (C) - 14338/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-18	WRIT BRANCH-6	(Se No-36)
5	99816/2025	10.12.2025	WP (C) - 17914/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-02		(Se No-36)
5	99817/2025	10.12.2025	WP (C) - 17865/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-02		(Se No-36)
7	99818/2025	10.12.2025	WP (C) - 17977/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-09		(Se No-36)
8	99819/2025	10.12.2025	WP (C) - 1719/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-30	WRIT BRANCH-5	(Se No-47)
9	99820/2025	10.12.2025	WP (C) - 9567/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-02	WRIT BRANCH-1	(Se No-
0	99821/2025	10.12.2025	ABLAPL-13733/2025	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2025-12-09	BAIL-2	(Se No-
1	99834/2025	10.12.2025	WP (C) - 10609/2019	SIDDHARTH PRASAD MISHRA	GENERAL		Entire Order	WRIT BRANCH-5	(Se No-21)
2	99850/2025	10.12.2025	WP (C) - 33065/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2025-12-01	WRIT BRANCH-2	(Se No-34)
3	99862/2025	10.12.2025	WP (C) - 34353/2023	SOUBHAGYA KUMAR RATH	GENERAL		Entire Document	WRIT BRANCH-3	(Se No-11)
4	99886/2025	10.12.2025	BLAPL-11762/2025	PRATYUSH PARIDA	GENERAL		Order Dtd. 2025-12-10	BAIL-1	(Se No-14)
5	99907/2025	10.12.2025	BLAPL-11533/2025	SK SAMIM	GENERAL		Order Dtd. 2025-12-08	BAIL-1	(Se No-

5	99908/2025	10.12.2025	BLAPL-11756/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-12-10		(Se No-
7	100039/2025	10.12.2025	ABLAPL-11927/2025	KEDARNATH SAHOO	GENERAL		Order Dtd. 2025-12-10	BAIL-1	(Se No-13)
8	100061/2025	10.12.2025	WP (C) - 29308/2022	YAMESWAR MOHAPATRA (IN PERSON)	GENERAL		CounterAffidavit,	WRIT BRANCH-5	(Se No-32)
9	100080/2025	10.12.2025	WP (C) - 14083/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-08-21	WRIT BRANCH-3	(Se No-14)
0	100103/2025	10.12.2025	FAO-284/2025	SARMISTHA PANDA	GENERAL		Order Dtd. 2025-12-02		(Se No-14)
1	100104/2025	10.12.2025	WP (C) - 11207/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-3	(Se No-33)
2	100105/2025	10.12.2025	WP (C) - 24410/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-07	WRIT BRANCH-7	(Se No-44)
3	100106/2025	10.12.2025	ABLAPL-13792/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-12-08		(Se No-44)
4	99795/2025	10.12.2025	CMP-1925/2025	H.K.MOHANTA	GENERAL		Order Dtd. 2025-12-09		(Se No-44)
5	99849/2025	10.12.2025	CRLLP-139/2008	DILLIP SAMAL	GENERAL		Order Dtd. 2025-12-03	BAIL-2	(Se No-
5	99854/2025	10.12.2025	ABLAPL-13510/2020	G C BARIK	GENERAL		Petition	CRIMINAL MISC	(Se No-
7	99856/2025	10.12.2025	WP (C) - 11237/2016	I PANDA	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-1)	(Se No-102)
8	99857/2025	10.12.2025	WP (C) - 17955/2021	S NAYAK	GENERAL		Petition	WRIT BRANCH-3	(Se No-33)
9	99860/2025	10.12.2025	WP (C) - 17794/2021	S NAYAK	GENERAL		Petition	WRIT BRANCH-1	(Se No-
0	99861/2025	10.12.2025	WP (C) - 27693/2023	S DASH	GENERAL		Petition	WRIT BRANCH-1	(Se No-49)
1	99863/2025	10.12.2025	WP (C) - 31823/2025	S SAMAL	GENERAL		Order Dtd. 2025-12-09	WRIT BRANCH-8	(Se No-42)
2	99864/2025	10.12.2025	CMP-1210/2025	S SAMAL	GENERAL		Order Dtd. 2025-12-10		(Se No-42)
3	99865/2025	10.12.2025	CMP-1103/2025	P K MOHANTY	GENERAL		Order Dtd. 2025-12-08		(Se No-42)
4	99866/2025	10.12.2025	WP (C) - 6404/2025	S K PRADHAN	GENERAL		Order Dtd. 2025-03-06	WRIT BRANCH-8	(Se No-

										42)
5	99867/2025	10.12.2025	BLAPL-11672/2025	S DAS	GENERAL		Order Dtd. 2025-12-09			(Se No-42)
5	99868/2025	10.12.2025	ABLAPL-743/2025	L ACHARI	GENERAL		Order Dtd. 2025-02-21			(Se No-42)
7	99869/2025	10.12.2025	ABLAPL-13666/2025	S DAS	GENERAL		Order Dtd. 2025-12-08	BAIL-1		(Se No-15)
8	99870/2025	10.12.2025	CRLMP-936/2025	S DAS	GENERAL		Order Dtd. 2025-09-20			(Se No-15)
9	99873/2025	10.12.2025	ABLAPL-13682/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-12-08	BAIL-1		(Se No-15)
0	99874/2025	10.12.2025	ABLAPL-11759/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-12-08			(Se No-15)
L	99875/2025	10.12.2025	ABLAPL-9944/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2026-01-28			(Se No-15)
2	99876/2025	10.12.2025	WP (C) - 22940/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-11-14	WRIT BRANCH-8		(Se No-39)
3	99877/2025	10.12.2025	WP (C) - 22951/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-11-14	WRIT BRANCH-7		(Se No-15)
4	99878/2025	10.12.2025	WP (C) - 22965/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-11-14			(Se No-15)
5	99879/2025	10.12.2025	WP (C) - 23098/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-11-14	WRIT BRANCH (DIVISION BENCH-2)		(Se No-114)
5	99880/2025	10.12.2025	WP (C) - 23109/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-11-14	WRIT BRANCH-2		(Se No-114)
7	99881/2025	10.12.2025	WP (C) - 22620/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-11-11	WRIT BRANCH (DIVISION BENCH-1)		(Se No-103)
8	99882/2025	10.12.2025	WP (C) - 22642/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-11-11			(Se No-103)
9	99883/2025	10.12.2025	WP (C) - 22972/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-11-11	WRIT BRANCH (DIVISION BENCH-3)		(Se No-119)
0	99884/2025	10.12.2025	WP (C) - 22988/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-11-11	WRIT BRANCH-5		(Se No-20)
L	99885/2025	10.12.2025	WP (C) - 23028/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-11-11			(Se No-20)

2	99887/2025	10.12.2025	ABLAPL-13379/2025	SARAT DASH	GENERAL		Order Dtd. 2025-11-26		(Se No-20)
3	99889/2025	10.12.2025	WP (C) - 32326/2025	SURENDRA DAS	GENERAL		Order Dtd. 2025-12-08	WRIT BRANCH-5	(Se No-47)
4	99890/2025	10.12.2025	BLAPL-11691/2025	SUBHALATA PRIYADARSINI	GENERAL		Order Dtd. 2025-12-10		(Se No-47)
5	99891/2025	10.12.2025	CRLMP-1437/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-12-04		(Se No-47)
5	99892/2025	10.12.2025	CRLMC-5169/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-12-09		(Se No-47)
7	99893/2025	10.12.2025	ABLAPL-9839/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-12-09		(Se No-47)
8	99894/2025	10.12.2025	WP (C) - 33427/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-12-09	WRIT BRANCH-3	(Se No-14)
9	99895/2025	10.12.2025	ABLAPL-13546/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-12-02	BAIL-1	(Se No-13)
0	99896/2025	10.12.2025	ABLAPL-13776/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-12-09		(Se No-13)
	99897/2025	10.12.2025	ABLAPL-13762/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-12-09		(Se No-13)
2	99898/2025	10.12.2025	WP (C) - 31748/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH-2	(Se No-45)
3	99899/2025	10.12.2025	ABLAPL-13777/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-12-09	BAIL-2	(Se No-16)
4	99900/2025	10.12.2025	WP (C) - 24524/2025	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2025-12-08	WRIT BRANCH (DIVISION BENCH-2)	(Se No-114)
5	99901/2025	10.12.2025	ABLAPL-13912/2024	ANITA SAHOO	GENERAL		Order Dtd. 2025-11-19		(Se No-114)
5	99902/2025	10.12.2025	WP (C) - 32517/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2025-10-29	WRIT BRANCH (DIVISION BENCH-2)	(Se No-114)
7	99903/2025	10.12.2025	WP (C) - 34715/2025	S. C. DAS	GENERAL		Order Dtd. 2025-12-05		(Se No-114)
8	99904/2025	10.12.2025	WP (C) - 34693/2025	S. C. DAS	GENERAL		Order Dtd. 2025-12-05		(Se No-114)
9	99909/2025	10.12.2025	WP (C) -	P K MUDULI	GENERAL			WRIT	(Se

			24403/2023					BRANCH-7	No-44)
0	99911/2025	10.12.2025	OJC-7588/1998	N C SINHA	GENERAL		Order Dtd. 2016-09-15		(Se No-44)
1	99913/2025	10.12.2025	WP (C) - 10612/2004	B R SENAPATI	GENERAL		Order Dtd. 2019-06-21	WRIT BRANCH-6	(Se No-26)
2	99917/2025	10.12.2025	WP (C) - 39504/2023	A SAHOO	GENERAL		Order Dtd. 2025-12-04	WRIT BRANCH-5	(Se No-22)
3	99919/2025	10.12.2025	WP (C) - 9605/2022	R PRADHAN	GENERAL		Order Dtd. 2022-07-11	WRIT BRANCH-7	(Se No-48)
4	99921/2025	10.12.2025	WP (C) - 22531/2011	B DAS	GENERAL		Order Dtd. 2011-01-09		(Se No-48)
5	99924/2025	10.12.2025	CONTC-4395/2020	R K BARIK	GENERAL		Order Dtd. 2020-11-19	CONTEMPT	(Se No-
5	99925/2025	10.12.2025	CONTC-1958/2020	R K BARIK	GENERAL		Entire Document	CONTEMPT	(Se No-
7	99928/2025	10.12.2025	CRLMC-2430/2024	P K MOHANTY	GENERAL		Order Dtd. 2025-11-25	CRIMINAL MISC	(Se No-
8	99930/2025	10.12.2025	ABLAPL-13362/2025	RAI C SRICHANDAN	GENERAL		Order Dtd. 2025-11-26	BAIL-1	(Se No-
9	99934/2025	10.12.2025	CRLMC-5132/2025	R K SAHOO	GENERAL		Order Dtd. 9999-12-31		(Se No-
0	99936/2025	10.12.2025	CRLLP-43/2025	A MOHANTY	GENERAL		Order Dtd. 2025-12-03		(Se No-
1	99939/2025	10.12.2025	TRP (C) - 154/2025	P K SINGH	GENERAL		Order Dtd. 2025-12-02		(Se No-
2	99940/2025	10.12.2025	WP (C) - 13184/2025	J P KAR	GENERAL		Order Dtd. 2025-12-10		(Se No-
3	99943/2025	10.12.2025	CRLMC-5132/2025	R K SAHOO	GENERAL		Order Dtd. 9999-12-31		(Se No-
4	99946/2025	10.12.2025	ABLAPL-13723/2025	R K SAHOO	GENERAL		Order Dtd. 2026-01-30	BAIL-2	(Se No-16)
5	99948/2025	10.12.2025	CRLMC-5132/2025	R K SAHOO	GENERAL		Order Dtd. 9999-12-31		(Se No-16)
5	99950/2025	10.12.2025	WP (C) - 33931/2025	P BEHERA	GENERAL		Order Dtd. 2025-12-09		(Se No-16)
7	99951/2025	10.12.2025	CRLREV-280/2025	P K JENA	GENERAL		Order Dtd. 2025-12-10		(Se No-16)
8	99953/2025	10.12.2025	WP (C) - 30729/2025	P K DAS	GENERAL		Order Dtd. 2025-12-09	WRIT BRANCH-7	(Se No-15)
9	99960/2025	10.12.2025	WP (C) - 34893/2025	A K ROUT	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH-4	(Se No-17)

0	100028/2025	10.12.2025	ABLAPL-13637/2025	B R MOHANTY	GENERAL		Order Dtd. 2025-12-08		(Se No-17)
1	100057/2025	10.12.2025	WP (C) - 34645/2025	JEEBAN JYOTI PRADHAN	GENERAL		Order Dtd. 2025-12-05	WRIT BRANCH-7	(Se No-
2	100062/2025	10.12.2025	WP (C) - 21245/2017	R K SAHU	GENERAL		Order Dtd. 2025-12-10 Petition With Annexures,	WRIT BRANCH-7	(Se No-
3	100068/2025	10.12.2025	ABLAPL-19274/2019	H K PATRA	GENERAL		Order Dtd. 2021-11-16	BAIL-2	(Se No-11)
4	100069/2025	10.12.2025	WP (C) - 10819/2022	S BEHERA	GENERAL		Order Dtd. 2022-09-23	WRIT BRANCH-6	(Se No-35)
5	100070/2025	10.12.2025	MACA-355/2019	A K BISWAL	GENERAL		Order Dtd. 2025-11-27	MISC. APPEAL SEC.	(Se No-
5	100071/2025	10.12.2025	MACA-352/2019	A K BISWAL	GENERAL		Order Dtd. 2025-11-27	MISC. APPEAL SEC.	(Se No-
7	100072/2025	10.12.2025	MACA-353/2019	A K BISWAL	GENERAL		Order Dtd. 2025-11-27	MISC. APPEAL SEC.	(Se No-
8	100073/2025	10.12.2025	RSA-9/2011	K RATH	GENERAL		Order Dtd. 2025-11-10	SECOND APPEAL	(Se No-
9	100074/2025	10.12.2025	RSA-9/2011	K RATH	GENERAL		Order Dtd. 2025-11-10	SECOND APPEAL	(Se No-
0	100075/2025	10.12.2025	RSA-9/2011	K RATH	GENERAL		Order Dtd. 2025-11-10	SECOND APPEAL	(Se No-
1	100076/2025	10.12.2025	WP (C) - 8346/2012	D SWAIN	GENERAL		Order Dtd. 2012-05-16		(Se No-
2	100077/2025	10.12.2025	WP (C) - 7204/2015	D SWAIN	GENERAL		Order Dtd. 2012-05-16		(Se No-
3	100079/2025	10.12.2025	WP (C) - 22375/2016	D SWAIN	GENERAL		Order Dtd. 2012-05-16		(Se No-
4	100081/2025	10.12.2025	WP (C) - 4906/2023	PARAMANANDA	GENERAL		Order Dtd. 2023-02-23	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122
5	100083/2025	10.12.2025	WP (C) - 4906/2023	PARAMANANDA	GENERAL		Order Dtd. 2023-02-23	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122
5	100085/2025	10.12.2025	CMP-629/2024	R K SAHU	GENERAL		Order Dtd. 2024-09-26	WRIT BRANCH-4	(Se No-37)
7	100086/2025	10.12.2025	SA-321/1948	B DAS	GENERAL				(Se No-37)
8	100090/2025	10.12.2025	WP (C) - 12865/2025	K SAHOO	GENERAL		Order Dtd. 2025-10-15	WRIT BRANCH-6	(Se No-35)
9	100091/2025	10.12.2025	CRLMC-	BISWAMITRA	GENERAL		Order Dtd. 2025-	CRIMINAL	(Se

			5222/2025				12-10	MISC	No-
0	100092/2025	10.12.2025	WP (C) - 35152/2025	J P KAR	GENERAL		Order Dtd. 2025- 12-10	WRIT BRANCH-6	(Se No- 26)
1	100093/2025	10.12.2025	ABLAPL- 11743/2025	R K MALLICK	GENERAL		Order Dtd. 2025- 12-09		(Se No- 26)
2	100094/2025	10.12.2025	WP (C) - 33714/2025	P K SWAIN	GENERAL		Order Dtd. 2025- 12-10	WRIT BRANCH-4	(Se No- 27)
3	100095/2025	10.12.2025	ABLAPL- 7683/2025	G SAHOO	GENERAL		Order Dtd. 2025- 08-26	BAIL-1	(Se No-
4	100096/2025	10.12.2025	WPCRL- 120/2025	G C BARIK	GENERAL		Order Dtd. 2026- 01-06		(Se No-
5	100097/2025	10.12.2025	CRLMC- 4704/2025	BISWAMITRA	GENERAL		Order Dtd. 2025- 11-20		(Se No-
5	100098/2025	10.12.2025	WP (C) - 11061/2025	R K NAYAK	GENERAL		Order Dtd. 2025- 10-10	WRIT BRANCH-6	(Se No- 16)
7	100099/2025	10.12.2025	ABLAPL- 13555/2025	B MOHANTY	GENERAL		Order Dtd. 2026- 01-27	BAIL-2	(Se No- 17)
8	100100/2025	10.12.2025	WP (C) - 33742/2025	R K BARIK	GENERAL		Order Dtd. 2025- 12-09	WRIT BRANCH-7	(Se No- 44)
9	100101/2025	10.12.2025	RPFAM- 379/2025	J SAHOO	GENERAL		Order Dtd. 2026- 01-12		(Se No- 44)
0	100102/2025	10.12.2025	RPFAM- 185/2025	J SAHOO	GENERAL		Order Dtd. 2025- 12-10	FIRST APPEAL	(Se No-

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